

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.584/95

Date of Order: 19.9.96

### BETWEEN :

1. Y. Mohana Rao	7. G. Sadhu Babu
2. A. Suryaprakash	8. Lalappa
3. B. Murali	9. Sri R. Shankar
4. K. Koteswara Rao	10. Ch. V. V. Prasad
5. BBhaskara Rao	11. K. Nageswara Rao
6. N. Raja Babu	... Applicants.

AND

1. Department of Telecommunications,  
Rep. by Director General  
Sanchar Bhavan, New Delhi.
2. Chief General Manager (Telecom),  
AP Telecom Circle,  
Doorsanchar Bhavan,  
Hyderabad. .. Respondents.

**Counsel for the Applicants**

.. Mr.Y.Jagan Mohan

Counsel for the Respondents

.. Mr. K.Bhaskara Rao

CORAM:

HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

## JUDGEMENT.

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Sri Y.Jagan Mohan, learned counsel for the applicant and Shri K.Bhaskara Rao, learned standing counsel for the respondents.

2. The applicants in this OA are SC candidates who appeared for J.T.O. selection for vacancies that arose in the year 1989. Even under the relaxed standard they did not qualify against the SC quota earmarked in the selection. A review selection was conducted and the names of the applicants were interpolated in the select panel for the vacancies of 1989 on the basis of marks obtained by them in the training course. However their case

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for stepping up of pay on par with their juniors after interpolation was not agreed to by the letter dated 23.3.95 (page-16). Hence they filed this OA for stepping up of pay on par with their juniors who were empanelled initially for the vacancies in the year 1989 issued on 23.11.90.

3. The facts, contentions and the relief asked for in this OA are same as those raised in OA.893/95 which was disposed of today. The applicants numbering 11 in this OA are similarly placed as the applicant in OA.893/95. Hence this OA is also liable to be dismissed for reasons stated in OA.893/95.

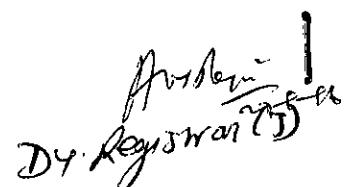
4. In the result for reasons stated in the order in OA.893/95 this OA is also dismissed. No costs.



( R. RANGARAJAN )  
Member (Admn.)

Dated: 19th September, 1996

(Dictated in Open Court)



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